

terminals in West Bengal, the movement of foodgrains to West Bengal, is being regulated at an average of about three rakes (210 wagons) per day from March/April, 1981 onwards as against the average of 4-5 rakes (280-350 wagons) per day in the earlier months (December, 80-February, 81). As a result, there has been corresponding decrease in the releases of wagons by the Food Corporation of India in West Bengal including the areas served by Howrah and Sealdah railway divisions from March/April, 81 onwards.

(b) As on 1-7-81, the stock of foodgrains with the Food Corporation of India in West Bengal was of the order of 6.57 lakh tonnes including 2.43 lakh tones of wheat and 4.14 lakh tonnes of rice. The stock position of foodgrains with the Food Corporation of India in West Bengal being comfortable, the question of taking any action against the Food Corporation of India does not arise. However, the position is reviewed by the Government periodically with the representatives of the Food Corporation of India, Railways and the State Government.

**Acreage of Land to be Irrigated after completion of Kosi, Gandak and Rajasthan Canal**

40. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION be pleased to state: .

(a) the total acreage of land to be perennially irrigated after the completion of the Kosi, Gandak and Rajasthan canal projects;

(b) the total acreage under irrigation at present;

(c) what are the causes for delays in getting them completed earlier; and

(d) what steps specifically are being undertaken to ensure their completion within a fixed time limit?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b) The ultimate irrigation potential and the actual utilisation so far in respect of Kosi, Gandak and Rajasthan Canal projects is as under:—

Project	Ultimate irrigation potential	Utilisation
		(in thousand ha.
Eastern Kosi Canal	434	185
Rajpur Canal	125	55
Western Kosi (anal Bihar)	219	..
Gandak (Bihar)	1151	423
Gandak (U P)	308	262
Rajasthan Canal Stage-I	594	352
Rajasthan Canal Stage-II	660	..

(c) Some of the reasons for delay are, inadequate provision of funds, change in scope of work, changes in designs and additional requirements,

difficulties in land acquisition, escalation in costs due to rise in cost of labour, materials, equipment, land etc. and non-availability of scarce materials like cement, coal, steel etc.

(d) One of the strategies adopted in the Sixth Plan is to ensure completion of on-going projects in a time-bound manner. Monitoring of important projects is being done by the

Gandak (Bihar)	1985—86
Eastern Kosi Canal	1985—86
Rajpur Canal	1983—84
Western Kosi Canal	1987—88
Rajasthan Canal Stage-I	1981—82
Rajasthan Canal Stage-II	1985—86
Gandak (U.P.)	1982—83

#### Unauthorised Settlement in Delhi

41. SHRI BHEEKHABHAI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Government are aware that there is again a mushroom growth of unauthorised settlements all over the capital near public parks, roads, etc.;

(b) why no action is being taken at the initial stage to remove such settlements;

(c) whether there is an unauthorised settlement coming up between Kidwai Nagar, and Laxmibai Nagar, New Delhi; and

(d) if so, the action being taken to check it?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has stated that some such cases have come to notice.

(b) Delhi Development Authority has reported that strenuous efforts are being made to protect Government lands by deploying a large number of watch and ward staff for removing fresh squatting, wherever reported. The M.C.D. has also stated that action to remove unauthorised settlements is taken as and when such settlements are noticed.

(c) Yes, Sir.

State Governments as well as by a Central Monitoring Organisation. After discussions with the State Governments, the target years for completion now fixed are as under:—

(d) The Delhi Development Authority has reported that these jhuggies which were of very recent origin were removed in the month of July, 1981. Fresh squatting has again been noticed in these areas and the Police has been altered not to allow anti-social elements to encroach upon Government lands.

The Delhi Development Authority has further stated that the vacant sites are being fenced to prevent squatting.

#### Kosi Control Board

42. SHRI HARINATH MISHRA: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that on the occasion of Prime Minister's visit to Bihar, during the last week of June, 1981 it was decided as a result of top-level discussion to revive the Kosi Control Board;

(b) if so, the personnel of the Board; and

(c) the modalities of the Board's functioning and agency to be evolved and utilised for feeding the Board so far as up to date (i) expenditure, and (ii) physical targets, are concerned?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir. It was decided to revive the Kosi Control Board.